O.A.No.392/2008

Dated: - 24.12.2009

Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A.K. Mishra, Member (A)

Shri A.C. Mishra, counsel for applicant.

Shri B.B. Tripathi holding brief for Shri M.K. Singh, counsel for respondents.

The execution application No.1493/2009 has been filed by to issue a direction to comply the order the applicant dt.11.11.2008 passed in O.A.No.392/2008. The respondents have filed reply to the execution application stating therein that in compliance of the aforesaid order the respondents have considered the claim of the applicant and passed reasoned order dt.9.6.2009. The speaking order dt.9.6.2009 is on record as Annexure-C-1.

After going through the show cause reply, we are of the view that the order passed by this Tribunal has been complied with. Therefore, the execution application is dismissed.

(Dr. A.K. Mishra)

Member-A

(Ms. Sadhna Srivastava)

Member-J

Amit/-

Section 2412-19